

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH
(ORIGINAL JURISDICTION)**

Company Application No.657-658 OF 2016

IN

Company Application No. 565 of 2016

In

Company Petition No. 83 OF 2010

SALE NOTICE

Sealed offers are invited for the purchase of Land & Building and Plant & Machinery alongwith Misc. Assets of **M/s Montari Industries Limited (In Liquidation) of Factory Situated at Bhai Mohan Singh Nagar, Village Toansa, Tehsil Balachaur, Distt. Nawanshehar, Punjab** on "As is where is basis & whatever there is basis". The particular of the properties are as under:-

Lot No.	Description of Property	Earnest Money (in Lakhs)	Reserve Prices (in Lakhs)
I.	Land → 143.90 Kanal	51	502
II	Building → Building and Plant & Machinery & Misc. Assets	53	525
III	Land & Building and Plant & Machinery alongwith Misc. Assets	104	1025.33

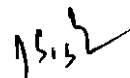
The offerers will have to submit their offers in sealed cover alongwith non interest bearing earnest money payable at Chandigarh by way of **Demand draft/pay order drawn in favour of OFFICIAL LIQUIDATOR, CHANDIGARH** on or before 24.01.2017 by 4.00 P.M. and the offers will be opened on 25.01.2017 at 11.30 A.M in the office of Official Liquidator, Chandigarh in the presence of the parties where offerers will have an opportunity to increase their offer if so desire, if present.

The inspection of the properties will be allowed at address mentioned above to the intending purchasers between 11.00 a.m. to 5.00 p.m. on 18.01.2017 & 19.01.2017. The details of the terms and conditions of the offer for sale can had from office of Official Liquidator on any working day, till 5.00 p.m. of 24.01.2017 on payment of Rs.1000/- by Demand Draft/Pay Order (Non refundable/non-adjustable). The right are reserved to accept or reject highest or any offer as a discretion of Official Liquidator.

The offer/Tender/sale is subject to confirmation of Hon'ble High Court of Punjab and Haryana at Chandigarh

PLACE: CHANDIGARH

DATED _____


(D.K. SINGH)

OFFICIAL LIQUIDATOR

ATTACHED TO PUNJAB AND HARYANA HIGH COURT,
CORPORATE AFFAIR, PLOT No. 4-B, 2nd FLOOR, SECTOR 27-B,
MADHYA MARG, CHANDIGARH.

Phone No. 0172-2659874, 0172-2659875 & 0172-2659876

